

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **03.05.2024** (FRIDAY)
CHENNAI BENCH (**HYBRID MODE**)

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10:20 AM

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	TA (AT) No. 207/2021 (CA (AT) (Ins) No. 1353/2019)	M/s. FL Smidth Pvt. Ltd. Vs Lanco Infratech Ltd. Represented by its Liquidator Ms. Anuradha Bisani	Mr. T. Ravichandran	Ms. Anuradha Bisani, Liquidator

10:30 AM

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial),
Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	IA No. 383/2023 in Comp App (AT) (CH) (Ins) 99/2023 IA No. 375/2023 & 384/2023	Korah John Vs JM Financial Asset Reconstruction Company Ltd. & Anr.	Mr. B Ashok Shenoy	Mr. Ashwin Shanbhag- R1

For Clarification/Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) (Ins) 90/2022 IA No. 204 & 206/2022	Mr. Sutanu Sinha Liquidator of IVRCL Ltd. Vs Life Insurance Corporation of India	Mr. Nithyavendhan K	Mr. B Deepak Narayanan
3	Comp App (AT) (CH) No. 116/2022 IA No. 1070/2022 IA No. 25 & 26/2024	Ayesha Hadi Ali & 8 Ors. Vs Rizwana Anjum & 2 Ors. WITH	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2

4	Comp App (AT) (CH) No. 117/2022 IA No.1071/2022 IA No. 27/2024	Habeeb Umer Hadi Ali & 8 Ors. Vs Mohammed Abdul Raheem Abdul Azeem & 2 Ors. WITH	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
5	Comp App (AT) (CH) No. 118/2022 IA No. 1072/2022 IA No. 28/2024	Huda Baghdadi & 8 Ors Vs Fakruddin Mohammed & 7 Ors. WITH	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R7
6	Comp App (AT) (CH) No. 119/2022 IA No. 1073/2022 IA No. 29/2024	Mr Abdul Rahman Hadi Ali & 8 Ors. Vs Mohammed Iftekaruddin & 2 Ors. WITH	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
7	Comp App (AT) (CH) No. 120/2022 IA No. 1074/2022 IA No. 30/2024	Mr. Habeeb Umer Hadi Ali & 8 Ors. Vs Mohd Ziauddin Nayyar & 2 Ors. WITH	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
8	Comp App (AT) (CH) No. 121/2022 IA No. 1075/2022 IA No. 31/2024	Mr. Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Waheeduddin Azmi & 2 Ors. WITH	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
9	Comp App (AT) (CH) No. 122/2022 IA No. 1076/2022 IA No. 32/2024	Ms Ayesha Hadi Ali & 8 Ors Vs Mohammed Abdul Azeem & 2 Ors. WITH	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
10	Comp App (AT) (CH) No. 123/2022 IA No.1077/2022 IA No. 33/2024	Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Mohammed Abdul Kareem & 2 Ors.	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11	Comp App (AT) (CH) (Ins) No. 153/2024 For Stay IA No. 406/2024 For Exemption IA No. 407/2024	M/s Lanco Infratech Employees Welfare Association Vs Ms. Anuradha Bisani Liquaidator of Lanco Infratech Ltd.	Mr. Mayank Pandey	
12	Comp App (AT) (CH) (Ins) No. 145/2024 IA No. 390/2024 For Stay IA No. 391/2024	Employees' Provident Fund Organisation rep by Asst. Provident Fund Commissioner, Bengaluru Vs M/s. SDU Travels Pvt. Ltd. Rep by RP Mr. Ahsan Ahmed WITH	Mr. R Vishnu	
13	Comp App (AT) (CH) (Ins) No. 146/2024 For Urgent Listing IA No. 392/2024 For Stay IA No. 393/2024	Employees' Provident Fund Organisation rep by Asst. Provident Fund Commissioner, Bengaluru Vs M/s. SDU Travels Pvt. Ltd. Rep by RP Mr. Ahsan Ahmed	Mr. R Vishnu	
14	Comp App (AT) (CH) (Ins) No. 151/2024 For Stay IA No. 402/2024 Delay in refiling IA No. 400/2024 For Exemption IA No. 401/2024	M/s Swan LNG Pvt. Ltd. Vs Mr. Krishna Komaravolu, RP of Mantovani Di Dharti Pvt. Ltd. & 4 Ors	Mr. Kumar Anurag Singh	
15	Comp App (AT) (CH) (Ins) No. 154/2024 For Stay IA No. 408/2024 For Exemption IA No. 410/2024 Delay in representation IA No. 409/2024	Smt. Yarlagadda Padmavathi Vs State Bank of India & Anr. WITH	Mr. Kumar Anurag Singh	
16	Comp App (AT) (CH) (Ins) No. 155/2024 For Stay IA No. 413/2024 For Exemption IA No. 411/2024 Delay in refiling IA No. 412/2024	Smt. Yarlagadda Padmavathi Vs State Bank of India & Anr. WITH	Mr. Kumar Anurag Singh	

17	Comp App (AT) (CH) (Ins) No. 156/2024 For Stay IA No. 417/2024 For Exemption IA No. 415 & 416/2024 Delay in representation IA No. 414/2024	Shri Yarlagadda Madhu Mohan Vs State Bank of India & Anr.	Mr. Kumar Anurag Singh	
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For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
18	Comp App (AT) (CH) (Ins) No. 127/2024 For Stay IA No. 341/2024 For Urgent listing IA No. 342/2024	M/S. Rocksand Minerals Pvt. Ltd. Vs J. Karthiga, RP of G.K. Steel and Allied Industries Ltd. & 3 Ors.	Mr. Adharsh S Mr. Jerin Asher Sojan	Mr. Ravi Rajagopalan- R4
19	IA No. 59/2024 (Review Petition) in TA No. 79/2021 ((Comp App (AT) (Ins) No.851/ 2020 & IA No.432/2021) For Urgent Hearing IA No.191/2023 For Additional docs. IA No. 329/2023	Ashok Kriplani, Erst. RP of Dreamz Infra India Ltd. Vs Konduru Prasanth Raju, RP of Dreamz Infra India Ltd.& 17 Ors.	Mr. Ashok Kriplani Party-in-person	
20	Comp App (AT) (CH) (Ins) No. 125/2024 For Stay IA No. 339/2024 For Exemption IA No. 337 & 338/2024	Triumph Global India Pvt. Ltd. Vs Mr. Naren Sheth, Liquidator, Aster Pvt. Ltd.	Ms. Aakanksha Nehra	Mr. Varun Srinivasan
21	Comp App (AT) (CH) (Ins) No. 55/2024	Villmar Agro Polymers Pvt. Ltd. Vs SPC Fab Pvt. Ltd. & Anr.	Mr. AG Sathyanarayana	
22	Comp App (AT) (CH) (Ins) No. 188/2023 For Directions IA No. 605/2023 For Exemption IA No. 606 & 607/2023	Mr. Sukakumar Puvi Kumar, Suspended Director of Kavi Protein and Feed Pvt. Ltd. Vs Ms. Pavitra Vyas, RP of Kavi Protein and Feed Pvt. Ltd. & 2 Ors.	M/s Kinjal Goyal	Mr. Raghuram Cadambi- R1 Mr. S Karunamoorthy- R2

23	Comp App (AT) (CH) (Ins) No. 448/2023 For Condone Delay IA No. 1390/2023 For Stay IA No. 1392/2023 For Exemption IA No. 1391/2023	Maharashtra Seamless Limited Vs V. Venkatachalam, Erst. RP, Unites Seamless Tubulaar Pvt. Ltd.	Mr. Ajay Bhargava	Mr. Y Suryanarayana
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For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
24	Comp App (AT) (CH) No.35/2021 For Stay IA No.463/2021 Additional docs. IA No.464/2021 & 145/2022	M/s Anuragha Poultres & Breeders Pvt. Ltd. & 7 Ors Vs Mr. Raghav Krithik & 4 Ors	Mr. AK Mysamy	Ms. GS.Dhana Lakshmi - R2
25	Comp App (AT) (CH) (Ins) No. 97/2022	P Laxman Kumar & Company Vs S P Y Agro Industries Ltd	Mr. P Anil Mukherji	Ms. Vinithra Srinivasan

12:00 PM

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
26	IA No. 353/2024 in Comp App (AT) (CH) (Ins) No. 400/2023 IA No. 1229, 1230 & 1231/2023 &198/2024	Edelweiss Asset Reconstruction Company Limited & 2 Ors. Vs Saurabh Kumar Tikmani, RP of Lanco Amarkantak Power Ltd. & 11 Ors.	Mr. Allwin Godwin	Mr. Ramakant Rai R1 Mr. Adithya Reddy- R2-R9 & R12 Mr. Dhananjaya Sud-R10 Mr. T Sundar Rajan- R11

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
Ph-044-28880500